

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/ 853 /A

From :- Shri Kaushik Kumar Sarma
Joint Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Shri Chandan Das
District & Sessions Judge
Baksa, Mushalpur

Dated Guwahati the 20th February, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/BAK/594/2019/E dated 18.02.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Station Leave permission from the evening of 18.02.2019 after court hours till the morning of 20.02.2019 with official vehicle, at your own cost, has been granted / ~~rejected~~, as prayed for.

The Chief Judicial Magistrate, Baksa, Mushalpur, will remain incharge of your court and office, in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2000/ 854 /A dated 20.2.19

Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

JT. REGISTRAR (VIGILANCE)